

**Central Administrative Tribunal  
Principal Bench**

**OA No.278/2014  
MA No.725/2016  
MA No.2239/2018  
MA No.1889/2018**

New Delhi, this the 2<sup>nd</sup> day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)**

Shri Ajit Singh Drail,  
S/o Late Shri Rattan Singh,  
R/o Block No.2, Flat No.627,  
Baba Kharak Singh Marg,  
New Delhi-110001.

...Applicant  
(None )

**Versus**

1. Union of India,  
Ministry of Labour,  
Through its Secretary,  
Shram Shakti Bhawan,  
Rafi Marg, New Delhi-110001.
2. Deputy Director,  
Ministry of Health and Welfare,  
Central Government Health Scheme (CGHS),  
New Delhi.
3. Chief Medical Officer,  
CGHS, North Avenue,  
New Delhi-110001.

...Respondents  
(By Advocate : Shri M.S. Reen)

**ORDER (ORAL)**

On the last date of hearing i.e. 30.07.2018, it was noted that this is a very old matter pertaining to the year 2014 and on the previous date also, it was postponed at the request of the applicant,

who did not appear despite opportunities. It was made clear that the applicant is given one last opportunity to pursue this OA. Again today, none appeared on behalf of the applicant. Hence, on the grounds of non prosecution, this OA is dismissed. No costs.

2. All pending MAs also stand dismissed.

**( Nita Chowdhury )**  
**Member (A)**

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